

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 55 of 2020 (SZ)

Tribunal on its own motion SUO MOTU
Based on the News item in Chennai Express,
Newspaper dated 03.03.2020, Chennai Supplementary
"Sewage is pumped in to Putheri Lake in Pallavaram"

...Applicant(s)

Versus

The Secretary to Government of Tamil Nadu,
Public Works Department,
Govt. Secretariat Fort St. George,
Chennai and Others.

... Respondent(s)

INDEPENDENT REPORT SUBMITTED BY CMWSSB (7TH
RESPONDENT)

I, P. Ashok Kumar, Son of Thiru. V. Ponnuvel Hindu aged about 59 years
now working as Superintending Engineer (Project) VI of Chennai Metropolitan
Water supply and Sewerage Board, Chennai do hereby solemnly affirm and
sincerely state as follows:

1. I am the Superintending Engineer (Project) VI in the Chennai
Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai
and 7th Respondent herein and well acquainted with the facts of the
case from the connected files.

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No. of corr: *nil*


SUPERINTENDING ENGINEER-VI (P)
C.M.W.S.S. BOARD,
No.1, Pumping Station Road,
Chindadripet, Chennai - 600 002.

2. I am filing this independent report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02, who has been cited as 7th respondent in the case taken up by The Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai on its own motion – Suo Motu based on the news item in the Chennai Express, dated 03.03.2020, under the caption "Sewage is pumped in to Putheri Lake in Pallavaram" vide O.A. No. 55 of 2020(SZ).
3. I humbly submit that, Chennai Metropolitan Water Supply and Sewerage Board is exclusively looking after outfall mitigation proposals under the jurisdiction of Greater Chennai Corporation Limit only.
4. I humbly submit that, the Putheri Lake is located in Pallavaram Municipality and hence the plugging of outfall into Putheri Lake has to be dealt by Pallavaram Municipality and not by CMWSSB.
5. I humbly submit that, the existing underground sewage scheme in Pallavaram area is being maintained by Pallavaram Municipality.
6. I humbly submit that, the Pallavaram Municipality which is now merged with Tambaram Corporation functions under the Commissionerate of Municipal Administration (CMA).
7. I humbly submit that, the orders may be passed to delete CMWSSB from the respondent list.

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No. of corrcs. N/V


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SUPERINTENDING ENGINEER-VI
C.M.W.S. BOARD,
No.1, Pumping Station Road,
Chindadripet, Chennai - 600 00

Solemnly affirmed at Chennai
on this ^{2nd} day of ~~October~~ ^{February} 2022 and
signed his name in my presence

Before me



Advocate: Chennai

K. Gopi

E. No. 402/06

16 Law Chambers
High Street Bldg

Ch-104

3rd and last page
No. of corrcs. 2